

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

(11)

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.23/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 30/2008
NAME OF THE COMPANY	Sanghi Filaments Private Limited
NAME OF THE PETITIONER(S)	Ravi Sanghi & Another
NAME OF THE RESPONDENT(S)	Sanghi Filaments Private Limited & (10) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram P-2	PLS	9849056652	As
P. Anil Mukherji. rep ch Ramesh Babu Counsel for P1	Adv	9885514234	P. gubbjra

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Amarendra Reddy (R6-8)	Adv.	92478501212	P. Amarendra
C. Shilpa represents on behalf of R3 & R5 Y. Suryanarayana		9849866556	Sy

Heard Mr.S.Chidambaram, learned PCS for the Petitioner No.2, Mr.P.Anil Mukherji on behalf of Mr.Ramesh Babu, learned counsel for the Petitioner No.1 and Mr.P.Amarender Reddy, Ms. C.Shilpa on behalf of Mr.Y.Suryanarayana, learned counsels for the Respondents.

It is reported that, the matter is still pending before the Hon'ble Supreme Court and stands posted to 11.01.2018. Hence the Post the case on 23.01.2018.


MEMBER (TECHNICAL)


MEMBER (JUDICIAL)